

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPLE BENCH, NEW DELHI**

**MA NO. 75 OF 2022  
IN  
ORIGINAL APPLICATION NO. 400 OF 2022**

**IN THE MATTER OF:**

Hirdey Kumar Goel and ors

..... APPLICANT

**VERSUS**

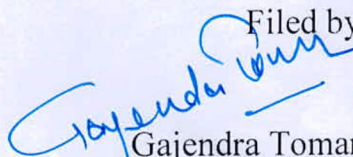
Govt. of NCT of Delhi & Ors.

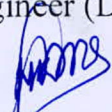
.. RESPONDENTS

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Dated: 14.09.2024  
New Delhi

Filed by  
  
Gajendra Tomar  
Chief Engineer (DJB)

  
Chief Engineer (East)  
Delhi Jal Board, Govt. of NCT Delhi  
Varunalaya Ph-II, Karol Bagh,  
New Delhi-110005

①

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Govt. of NCT of Delhi & Ors.

.. RESPONDENTS

**COMPLIANCE REPORT ON BEHALF OF DELHI JAL BOARD (DJB)/  
RESPONDENT NO. 6 IN TERMS OF ORDER DATED 26.07.2024**

**MOST RESPECTFULLY SHOWETH:**

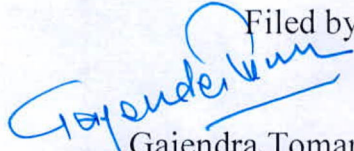
1. That the present compliance report is being filed on the behalf of Delhi Jal Board (DJB)/ Respondent No. 6) in terms of the order dated 26.07.2024. As per the order, the Hon'ble Tribunal directed Delhi Jal Board to complete the work as stated in the report dated 16.07.2024 and file the status of the same within the time prescribed in the said order. The relevant portion of the order dated 26.07.2024 is reproduced here under:-


*4. In view thereof, we find it appropriate to dispose of this Original Application by directing DJB to complete work as per statement given in action taken report dated 16.07.2024 and submit compliance report within 15 days after completion of work, and in any case, by 15.09.2024, with Registrar General of this Tribunal. If any further order is required to be passed in the matter, Registrar General shall place the matter before the Bench.*

②

2. DJB had prepared following action plan for the utilization of the EDC amount of Rs. 1,50,000/-:-
  - i. For utilization of EDC amount, a proposal for the construction of RWH pit at Ashoka Niketan had been planned.
  - ii. Accordingly, necessary permission for construction of RWH pit has been taken from RWA at the location - The New Ashoka Co-Op H.B. Society Ltd, Ashoka Bhawan, Ashoka Niketan.
  - iii. NIT No.04 dated 20.06.2024 has been issued to the concerned authorities. True copy of the letter enclosed herein as Annexure R-1
3. It is humbly submitted before the Hon'ble Tribunal that as per direction for the construction of RWH pit at the location - The New Ashoka Co-Op H.B. Society Ltd, Ashoka Bhawan, Ashoka Niketan has been completed. Photographs from the location of the completed work attached herein as an Annexure R-2
4. This compliance report is based on the inspection conducted by the officials of DJB in terms of order dated 26.07.2024. The report is being submitted herein for perusal and consideration of this Hon'ble Tribunal.
5. It is further undertaken that Delhi Jal Board shall remain duty bound by any direction or order by this Hon'ble Tribunal as and when directed.

Dated: 14.09.2024  
New Delhi

Filed by  
  
Gajendra Tomar  
Chief Engineer (DJB)

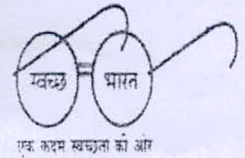
  
Chief Engineer (East)  
Delhi Jal Board, Govt. of NCT Delhi  
Varunalaya Ph-II, Karol Bagh,  
New Delhi-110005

③

ANNEXURE - 'B' 86/K



DELHI JAL BOARD: GOVERNMENT OF N.C.T. OF DELHI  
OFFICE OF THE EXECUTIVE ENGINEER EAST-II  
E-BLOCK PARK: PREET VIHAR: DELHI-110092  
Phone No. 22502206, Mail ID: - djbeeeastii@gmail.com  
NIT No. 04 (2024-25)



On behalf of DJB, EE East-II invite online Item / percentage rates tenders i/c GST as applicable, from Contractors registered with Delhi Jal Board in appropriate category. **The contractors registered in other department, must have satisfactorily executed three similar nature works each of value not less than 30% of estimated cost or two similar nature works each of value not less than 40% of estimate cost or one similar nature work of value not less than 60% of estimated cost.** All agencies must comply with the conditions, Rules & Regulations and other Guidelines as issued by Delhi Jal Board from time to time.

Last date and time for downloading tenders document-

28-June-2024 at 02:00 PM

Last date and time for online submission of tender & RTGS-

28-June-2024 at 02:00 PM

Date/Time for opening of Technical Bid - (Part-A)

28-June-2024 at 02:30 PM

Date/Time for opening of Financial Bid - (Part-B)

After the completion of Technical Bid

Detail of the work:

S. No.	Name of Work	Amount Put to Tender (Rs.)	Tender Processing Fee (Rs.)	Earnest Money (EMD) (Rs.)	Completion Period
1.	Hiring of 01 no. CNG chassis high pressure suction cum jetting machine having capacity 1500 liters mounted on Mahindra Bolero with two nos. labour at Jagat Puri Store in AC-60 under EE (M)-60.	Item Rate	500.00	17,800.00	06 Months
2.	Hiring of jetting cum suction machine 4000 liters capacity for day to day maintenance in ward no. 25E (E-213) in Gandhi Nagar AC-61, under EE (M)-61.	Item Rate	500.00	23,000.00	06 Months
3.	Hiring of jetting cum suction machine 4000 liters capacity for day to day maintenance in ward no. 26E and 27E (Part), Gandhi Nagar AC-61 under EE (M)-61.	Item Rate	500.00	22,500.00	06 Month
4.	Hiring of chassis mounted diesel run vehicle hydraulic operated high-pressure suction cum jetting machine of 8000 liters capacity i/c operation and maintenance for Shahdara constituency, for the year 2024-25 in AC-62 in EE (M)-62.	Item Rate	500.00	24,700.00	06 Month
5.	Construction of Rain Water Harvesting system at park of Ashoka Niketan in ward no. 206 under EE (M)-59.	1,44,762.00	500.00	3,000.00	15 Day

Note:

- I. All the tax liabilities/GST would be governed as per decision of Govt. of India.
- II. Validity of tender shall be 60 days from the date of opening of Bid. Part-B. NIT along with all the terms & conditions is available on Delhi Govt. Web Site <https://govtprocurement.delhi.gov.in>.  
Name of Division (EE (T-2) M-1).
- III. All corrigendum, addenda, amendments, time extension, if any to the above notification/ NIT will be published on e-procurement portal only. Bidders shall regularly visit the above site to keep themselves updated.
- IV. Successful bidders shall comply with the EPF & MP act 1952, along with other labour laws. Agency may contact the office of EE East-II for additional information / any clarification.
- V. The office copy of NIT has been placed on the notice board and uploaded on Delhi Govt. Website.

1061/104/54

(4)

88/K

-Sd/-

EX. ENGINEER (EA)  
Dated 20-06-2024

NO. DJB/EE (EAST)-II/NIT/2024-25/ 867-884

Copy to:-

1. Vice Chairman, DJB / CEO(DJB) / Secy To CEO/ Member (Finance) / Mem.(W) / Mem.(Dr.) / DOV / Dy. Dir.(F&A)-I / CE (East) : for kind information please.
2. SE (M)-1 / Sr. AO / EE(East)-II / AAO / DM-I /Cashier.
3. Notice Board.
4. Contractor Welfare Asso. (Regd). Delhi Jal Board Villa 36, Block BA, Paschmi Shalimar Bagh, Delhi-88
5. Indian Bank, Baroda House, Copperincus Marg Branch, New Delhi-110001.

*N.K. SHARMA*

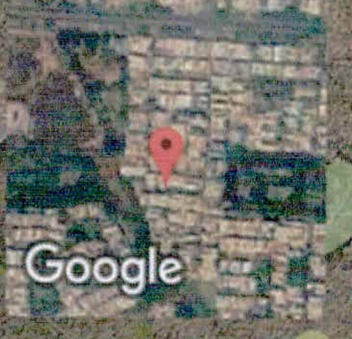
N.K. SHARMA  
EX. ENGINEER (EA)

o/c CHS

5



GPS Map Camera



Delhi, Delhi, India  
D-12, near YAMUNA SPORTS COMPLEX, Block A, Ashoka Niketan,  
Anand Vihar, Delhi, 110092, India  
Lat 28.658017°  
Long 77.313487°  
12/09/24 09:15 AM GMT +05:30

6



7



8



Size 1.80 x 1.80 x 2.50 mtr





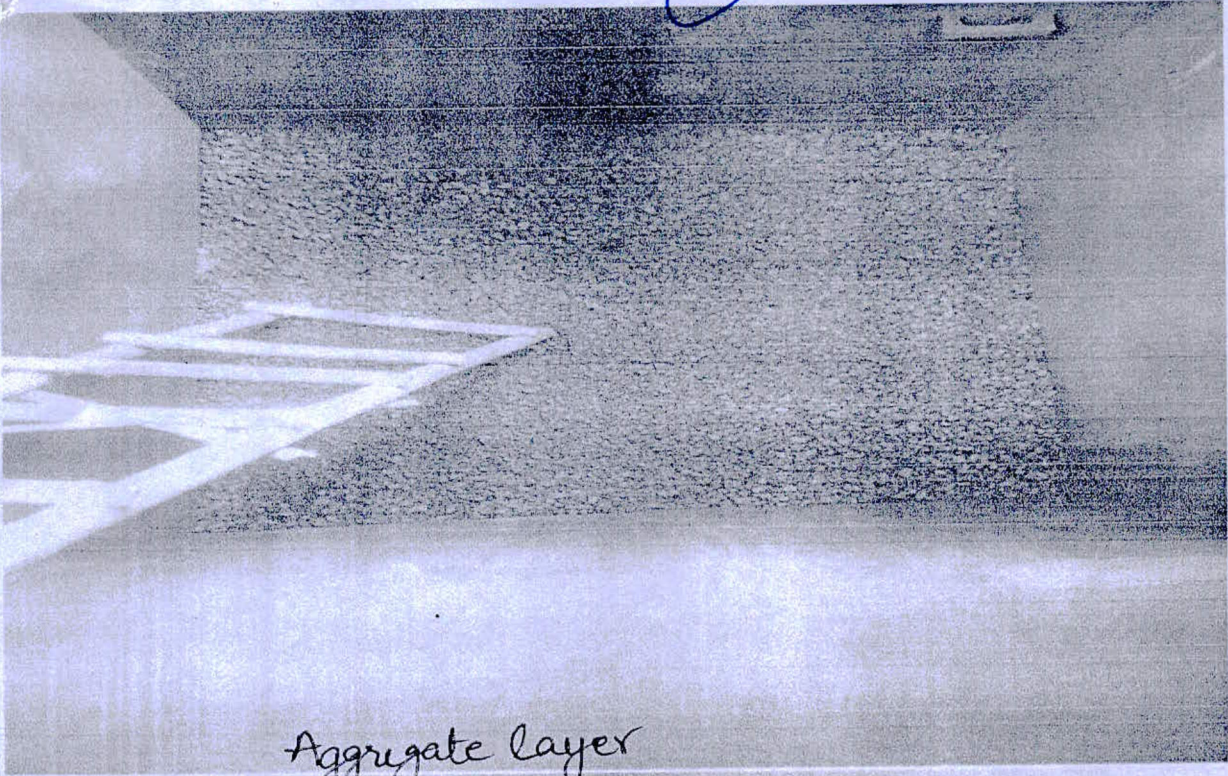
Geo textile film



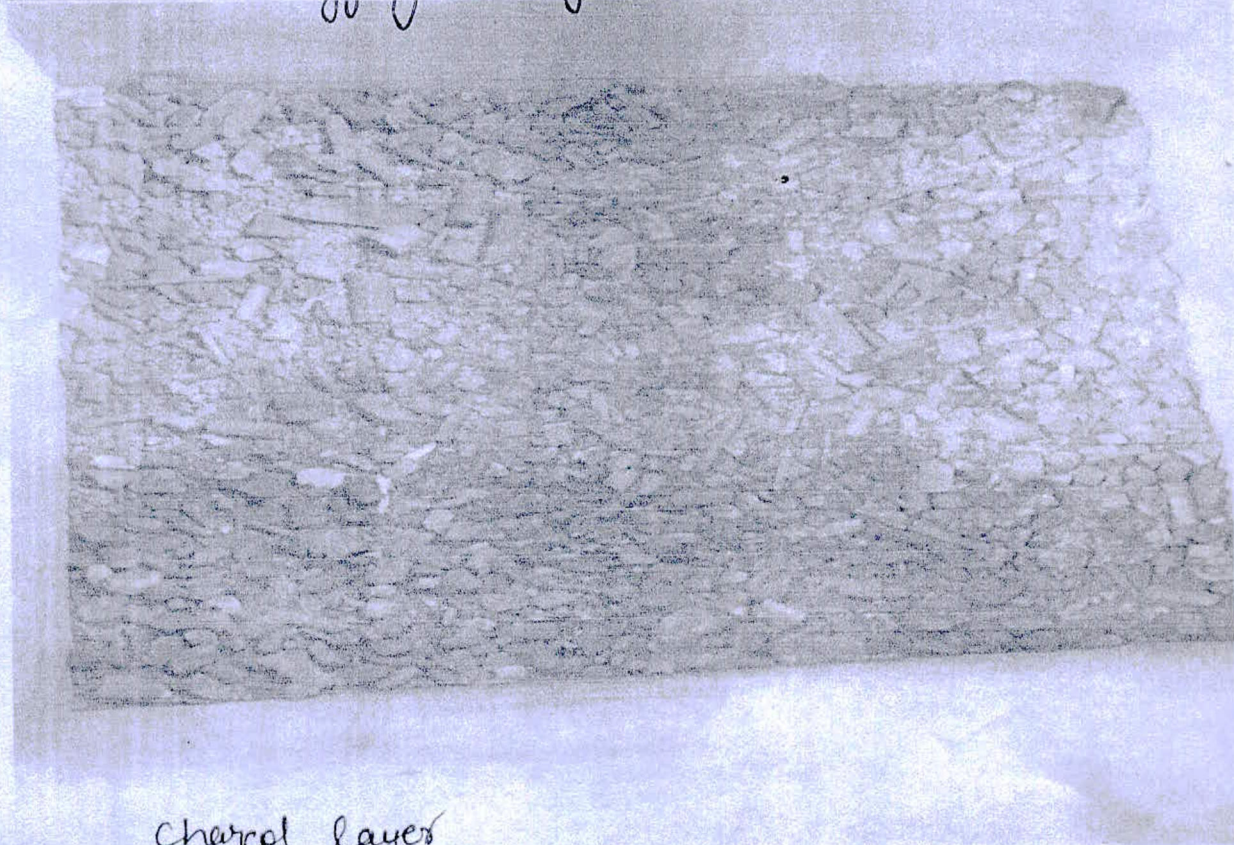
coarse sand paper

(10)

1978/2 160



Aggregate layer



Charcoal layer